

PRINCIPAL BENCH, NEW DELHI

Original Application No. 985/2019

With

Original Application No. 986/2019

With

Original Application No. 528/2023

IN THE MATTER OF:**In Re: Water Pollution by Tanneries at Jajmau Kanpur Uttar Pradesh****With****In Re: Water Pollution at Rania Kanpur Dehat & Rakhi Mandi Kanpur****Nagar Uttar Pradesh****With****News report published in Dainik Jagran dated 14.08.2023 “highlights a growing concern regarding industrial pollution in the Godhrauli village****INDEX**

S.NO	PARTICULARS	PAGE NO.
1.	COMPLIANCE REPORT ON BEHALF OF DISTRICT MAGISTRATE, KANPUR NAGAR-UTTAR PRADESH ALONG WITH THE SUPPORTING AFFIDAVIT.	4-14
2.	<u>ANNEXURE-1.</u> Letter No. 533/W-49/12 dated 07-05-2025 issued by the Superintending Engineer, U.P. Jal Nigam (Urban) confirming activation of the JNNURM Surface water supply pipe line in Juhi Bamburahia, {average 130–140 lpcd (liter per capita per day)}.	15
3.	<u>ANNEXURE-2.</u> Complete record of the 132-metre pipeline extension laid between House No. 127/128-A and 127/156-A in Juhi	16-19

	Bamburahia: photographs, technical sketches, disinfection note and work-completion certificate. 4186	
4.	<u>ANNEXURE-3.</u> Daily monitoring for Juhi Bamburahia showing delivered, water supply & testing residual chlorine at site after the pipe line energisation.	20
5.	<u>ANNEXURE-4.</u> Water-Works Department note describing the status of Afeem Kothi (temporary Railway settlement) and confirming upgraded tanker supply of 90 – 105 lpcd.	21-23
6.	<u>ANNEXURE-5.</u> Detailed tanker schedules, GPS trip logs and chlorination registers for all static tanks serving Afeem Kothi, evidencing 450 – 525 KLD daily delivery.	24
7.	<u>ANNEXURE-6.</u> Letter dated 29-05-2025 from Councillor Smt. Gudiya (Ward-6) certifying adequacy of tanker supply in Afeem Kothi, together with community-feedback extracts maintained by Jal Kal field staff.	25-26
8.	<u>ANNEXURE-7.</u> Photographs of static tanks at Afeem Kothi showing prominently painted mobile numbers of the Assistant Engineer and Site Supervisor for emergency refill requests.	27
9.	<u>ANNEXURE-8.</u> Letter No. 669/W-49/17 dated 31-05-2025 from the Executive Engineer, U.P. Jal Nigam (Urban) to the Senior Divisional Engineer, North-Central Railway, Kanpur, seeking ₹ 262.67 lakh and right-of-way for a dedicated pipeline to Afeem Kothi, with cost estimate and alignment plan.	28
10.	<u>ANNEXURE-9.</u> Laboratory test reports (State Public Health Laboratory, Lucknow, and IIT Kanpur) confirming that tanker-supplied water in Afeem Kothi meets all parameters of IS 10500:2012.	29-34

11.	<u>ANNEXURE-10.</u> 4187 Letter No. M.C.A./Ka.N./NGT/2025-26/5843 dated 12-06-2025 from the Chief Medical Officer, Kanpur Nagar, requesting ₹ 2,88,000 for 400 additional blood tests (chromium, mercury, lead) at Dr R.M.L. Institute of Medical Sciences, Lucknow.	35-36
12.	<u>ANNEXURE-11.</u> Irrigation Department note outlining the schedule for flood River Pandu by the National Institute of Hydrology, including report by November 2025, final report by January 2026).	37-45

Through

Priyanka...

Date: 13.06.2025
Place: New Delhi

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IN THE MATTER OF:

In Re: Water Pollution by Tanneries at Jajmau Kanpur Uttar Pradesh

With

**In Re: Water Pollution at Rania Kanpur Dehat & Rakhi Mandi Kanpur
Nagar Uttar Pradesh**

With

**News report published in Dainik Jagran dated 14.08.2023 “highlights a
growing concern regarding industrial pollution in the Godhrauli village**

**COMPLIANCE REPORT ON BEHALF OF DISTRICT MAGISTRATE,
KANPUR NAGAR-UTTAR PRADESH ALONG WITH THE SUPPORTING
AFFIDAVIT.**

MOST RESPECTFULLY SHOWTH

1. That the Hon’ble National Green Tribunal has passed an Order dated 27.05.2025 in the matter of Original Application No. 998/2019 The Executive part of the order is as follows-

“...Learned AAG appearing for State of Uttar Pradesh submits that steps are being taken for laying down the pipelines for supply of water and for providing testing facilities.

14. We are of the view that emergent steps are required to be taken to remediate the problem being ⁴¹⁸⁹ faced by the residents of villages of Kanpur Nagar and Fatehpur as noted above. We find that till now the serious efforts are lacking and even the provision for adequate minimum supply of water has not been made. In our view, authorities should be sensitive to the need and the problems of residents of these villages and they should take immediate, effective and remedial measures...”

A. Juhi Bamburahia, Rakhi Mandi (Kanpur Nagar)

4. That in order to put that dormant asset to use, the Jal Kal Department addressed **Letter No. Jalkal/3559/GMS-672/2024-25 dated 22-02-2025** to the **Superintending Engineer, U.P. Jal Nigam (Urban)**, requesting him to commission the water supply line laid under JNNURM scheme (Supply of surface water through Ganga Barrage Water Treatment Plant).
5. That in response, the Superintending Engineer, by **Letter No. 533/W-49/12 dated 07-05-2025**, confirmed that the system had been fully activated and that treated surface water drawn from the Ganga River was now supply twice in a day (130-140 lpcd). A copy of the letter is annexed as **Annexure 1**.
6. That one narrow lane—running from *House No. 127/128-A to House No. 127/156-A*—had never been connected to the main line; accordingly, during the week ending **10-05-2025** the Department laid **132 meters** of pipe line, disinfected it in accordance with the Code, and brought it on stream, thereby extending regular supply to **about seventy houses**. Photographs, pipe-laying sketches and the completion certificate are annexed as **Annexure 2**.
7. That in consequence of these measures Juhi Bamburahia now getting the benchmark quantity noted by the Hon'ble Tribunal; daily monitoring for Juhi Bamburahia showing delivered water supply & testing residual chlorine at site after the pipe line energisation; **Annexure 3**.

B. Railway Colony at Afeem Kothi (Opium Kothi), Rakhi 4190 Mandi.

9. That *Afeem Kothi* is a temporary settlement situated wholly on Railway land outside the statutory limits of Kanpur Municipal Corporation; it comprises roughly **4 000 – 5 000 persons** and has neither household taps nor flushing sewers. Under the Indian Standard the minimum requirement in such a case is **40 lpcd**.
10. That as confirmed by the **Water Works Department's note** (filed as **Annexure 4**), the Jal Kal Department has voluntarily raised the service level well above the minimum and is at present supplying **about 105 lpcd** to each resident.
11. That to achieve this enhanced level, the Department has installed **fifteen static tanks**, each of **5 000 litres capacity**, at convenient locations within the colony, replacing the earlier figure of ten tanks; to refill them it has deployed **three tractors hauling five mobile tankers**, and each tanker completes **six to seven trips every day to ensure adequate supply of water**. In this manner a total of **450 – 525 kilolitres of treated water** is delivered daily. Detailed tanker schedules and GPS logs are produced as **Annexure 5**.
12. That **Smt. Gudiya**, the elected Councilor for Ward-6 locality, has confirmed in writing that the supply now reaches all parts of the settlement in adequate quantity and at predictable times; her letter, together with extracts from the daily feedback registers maintained by field staff, forms **Annexure 6**.
13. That to keep the service uninterrupted, the mobile phone numbers of the responsible Assistant Engineer and Site Supervisor have been painted in bold letters on every tank; residents are thus able to request an immediate refill whenever a tank runs low, which is also regularly observed and

monitored by the Jal Kal department and photographic proof of this arrangement is annexed as **Annexure 7**. **4191**

14. That additional reserve tankers are stationed at the JalKal depot and can be dispatched within one hour should the daily demand rise unexpectedly, thereby ensuring that additional requirement.
15. That while this tanker arrangement meets present needs, a permanent solution has also been planned because this area is under the **Railway Jurisdiction** : hence, the **Executive Engineer, U.P. Jal Nigam (Urban)**, by **Letter No. 669/W-49/17 dated 31-05-2025**, has requested the **Senior Divisional Engineer, North Central Railway, Kanpur** for permission and funds amounting to **₹ 262.67 lakh** to lay a dedicated pipeline through Railway property; the proposal, cost estimate and alignment drawing are annexed as **Annexure 8**.
16. That all hand-pumps formerly used in the colony have been removed to avoid possible contamination; fortnightly tests by the State Public Health Laboratory and IIT Kanpur now certify that the distributed water through tankers meets every parameter of **IS 10500: 2012**. The latest laboratory reports are annexed as **Annexure 9**.

C. Clarification of Issues Raised by the Learned Amicus Curiae

17. **That** the Learned Amicus had earlier recorded that Juhi Bamburahia was receiving only **10 KLD** and Afeem Kothi only **50 KLD** (roughly **10 lpcd**). After the actions now detailed, Juhi Bamburahia receives a measured pipeline flow of over **140 Lpcd**, and Afeem Kothi receives **450 – 525 KLD**, equal to **about 105 lpcd**, thereby closing the gap.

19. That six health camps were organised in Kanpur Nagar during **January and March 2025** at Juhi Bamburahia, Rooma TSDF, Jajmau, Panki, Nauraiya Kheda and the Tejab-Mill campus, where **553 persons** voluntarily provided blood samples for a first-level survey of chromium, mercury and fluoride exposure.
20. That the same survey covered **29 persons** in Kanpur Dehat and **10 persons** in Fatehpur, making a total of **592 samples** across the three districts within the time-frame earlier agreed by the State.
21. That for **16 residents of Rakhi Mandi**, the cost of detailed chromium and mercury tests is being met from the **District Red-Cross Fund**, as no other budget line is presently available for that purpose.
22. That by **Letter No. M.C.A./Ka.N./NGT/2025-26/5843 dated 12-06-2025** the Chief Medical Officer, Kanpur Nagar, has asked the Finance Controller (Medical & Health Services), Uttar Pradesh, Lucknow, to release **₹ 2,88,000** so that about **400 additional residents of Rakhi Mandi** can be tested for chromium, mercury and lead at Dr Ram Manohar Lohia Institute of Medical Sciences, Lucknow, at the notified rate of **₹ 720 per sample**. A copy of the CMO's request forms **Annexure 10**.
23. That the Health Department convened a meeting on 04-03-2025, in which it was decided to prepare a timeline for adding heavy metal testing capacity to existing government hospitals. The Special Secretary, Health, confirmed that such testing is already available in Lucknow and will, in due course, be replicated locally. However, until that time, no citizen is being inconvenienced for their blood samples or tests, as the samples are directly collected from the camps and voluntarily sent to Lucknow for testing. A final schedule is awaited.

E. Industry list

24. That Kanpur Nagar district contains **4193** **37,952 manufacturing units** holding Udyam registration. The State was required to supply a *complete* list of all categories of industrial units, authorised or unauthorised, so that possible sources of chromium and other pollutants may be traced. At present only the total number has been furnished; work on the detailed list is continuing.

F. STP sludge, soil and water analysis .

27. That concessionaire **M/s KRMPL, Kanpur** was directed by **Letter No. 152/W-12/15 dated 13-02-2025** to have sludge from the Jajmau, Bingawan and Sajari STPs tested by IIT Kanpur and the TSDF laboratory at Akbarpur, Kanpur Dehat.

28. That IIT Kanpur's report dated **25-02-2025** shows chromium values of **9.57 mg/g** at the **130 / 43 MLD Jajmau STP**, **0.28 mg/g** at the **42 MLD Sajari STP**, **0.37 mg/g** at the **210 MLD Bingawan STP** and **0.40 mg/g** at the **30 MLD Panka STP**. All plants except the 130 / 43 MLD unit are within the CPCB limit of 5 mg/g.

29. That the excess chromium at the 130 / 43 MLD unit is attributed to illegal inflow of untreated tannery effluent. M/s KRMPL has been instructed to arrange disposal of the hazardous sludge at the authorised TSDF operated by **M/s Bharat Oil and Waste Management, Akbarpur**. A proposal for funds has been sent to the Chief Engineer (Ganga); compliance is expected **within one month of fund allocation, i.e. by June 2025**.

G. Operation status of existing STPs.

30. That IIT Kanpur's test report dated **05-02-2025** records that the **130 MLD Jajmau, 42 MLD Sajari and 30 MLD Panka** STPs are compliant with COD, BOD and TSS norms, while the **43 MLD Jajmau** and **210 MLD Bingawan** STPs are not yet compliant.

31. That the 43 MLD Jajmau plant is now running and building biomass; it is expected to meet all parameters ~~by the end of June 2025~~ **4194** by the end of June 2025. The 210 MLD Bingawan plant is being de-sludged under approval of NMCG (letter **25-07-2024**) and is scheduled to become compliant by the end of July 2025. Penalties are being processed against the concessionaire for not meeting KPI standards.

H. Drain action plan for untapped and partially tapped drains.

32. That U.P. Jal Nigam (Rural), Kanpur Nagar, has submitted a drain-interception plan and has forwarded a proposal to the National Mission for Clean Ganga, New Delhi, by **Letter No. PR-12012/21/2020-TECH-1 dated 02-05-2025**. Tendering is under way and will be finished within **four months**; the physical work will take **eighteen months** after award.

J. Permanent monitoring plan for treatment facilities.

33. That the affidavit earlier filed states that UPPCB carries out weekly monitoring of the STPs, CETP, CCRU and landfill. Clarification regarding accountability in case of sustained violation is being obtained from UPPCB headquarters.

I. Soil and groundwater remediation.

36. That IITR has proposed a pilot plant for removing hexavalent-chromium from groundwater at an estimated cost of **₹ 2.11 crore plus 18 % GST**. Permanent remediation can start only after all chromium deposits are fully identified and removed.

J. River rejuvenation and flood-plain zoning.

37. That the Irrigation Department has, in the note filed as **Annexure 11**, stated that on receipt of DEM and supporting data by the National Institute of

Hydrology, an **interim report on flood-plain zoning of the Pandu river will be ready within two months** (by November 2025) and the **final report within two more months** (by January 2026).

K. Multi-specialty medical facility.

38. That government medical colleges already exist in Kanpur Nagar, Kanpur Dehat and Fatehpur; heavy-metal testing is at present available only in Lucknow hospitals. A time-line for establishing such testing in the affected districts is being framed.

L. Staffing and technical support in pollution-control bodies.

39. That the Supreme Court, by order dated **08-05-2025** in *M.C. Mehta v. Union of India*, has directed that CPCB vacancies be filled by August 2025 and State PCB vacancies by September 2025. UPPCB has initiated action; Kanpur circle presently has **1 Regional Officer, 1 Assistant Environmental Engineer, 2 Scientific Assistants and 2 Junior Research Fellows** in position. Recruitment against further vacancies is a continuous process.

40. That diesel-generating sets are in place to secure uninterrupted power for STPs, CETP and hospitals. Alternate non-diesel options are under study.

M. Mercury bye-laws .

41. That on **05-03-2025** a letter was sent to MoEF&CC and CPCB seeking guidance for bye-laws in line with the Minamata Convention. Further action will follow once a model draft is received.

N. Source identification, mapping and bio-survey.

42. That letters were issued to CPCB and IITR on **27-02-2025** and **03-03-2025** asking for help in (i) tracing the sources of chromium, mercury, fluoride and iron, (ii) mapping all old or new dump sites, (iii) mapping groundwater contamination, and (iv) surveying people, cattle and the food chain for bio-

accumulation. Replies are awaited; a firm time-line will be placed before the Hon'ble Tribunal once those agencies respond. **4196**

43. That, with utmost respect, it is submitted that the last hearing in the above-captioned matter was held on **27 May 2025**, and the signed order of that hearing became available to the parties only upon its upload on **05 June 2025**. In the short interval between the upload date and the present filing, the undersigned has prepared and placed this compliance report to the best of current information. The deponents, therefore, pray for the gracious leave of this Hon'ble Tribunal to submit an **additional affidavit, or such further status reports as may be required, if the present report is silent on any point.**

THROUGH



Date: 13.06.2025
Place: New Delhi

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4197



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 985/2019

With

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IN THE MATTER OF:

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In Re: Water Pollution at Rania Kanpur Dehat & Rakhi Mandi Kanpur

Nagar Uttar Pradesh

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AFFIDAVIT

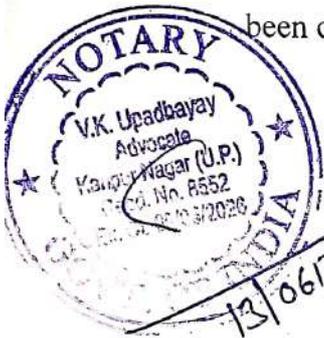
I, **Jitendra Pratap Singh**, aged about 53 years s/o **Sh. S.P. Singh** is presently posted as **District Magistrate, Kanpur Nagar** having an office at **Kanpur**.

1. That I am posted as stated above and well conversant with the facts of the present case and as such competent to swear this affidavit before this Tribunal.



2. That the accompanying report has been drafted by our counsel upon my instructions.

3. That the contents of the accompanying report are true and correct, and the knowledge has been derived from official records and nothing material has been concealed therefrom.



13.06.2025
DEPONENT

VERIFICATION

Verified on solemn affirmation at KANPUR on this 13 day of June, 2025, that the contents of the foregoing affidavit are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed therefrom.

13.06.2025
DEPONENT

certified that this document presented before me today by Shri. S. Prakash Prakash Singh who is identified by Sri. [Signature] verified per identification. Hence Attested
Virendra Kumar Upadhyay
Notary Govt. of India
Kanpur Nagar (U.P.)
13/06/2025

4199

ANNEXURE -1

कार्यालय अधिशासी अभियन्ता,
निर्माण खण्ड (द्वितीय),
उ०प्र० जल निगम (नगरीय), कानपुर

अभियंता
कक्षा



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पता 123/49A कैं०एन०टी० बिल्डिंग,

कानपुर-208012

पत्रांक: 533 / W-49 / 12

दिनांक: 07/05/2025

सेवा में

महाप्रबन्धक
जलकल विभाग,
नगर निगम कानपुर।

विषय - वार्ड-14 जोन-3, जूही गढ़ा बम्बूरिहया राखी मण्डी क्षेत्र में भूगर्भ जल प्रदूषित होने के फलस्वरूप N.G.T. के निर्देशानुसार निवासियों को सतही पेयजल उपलब्ध कराने की व्यवस्था के सम्बन्ध में।

महोदय,

उपरोक्त विषयक अवगत कराना है कि राष्ट्रीय हरित अधिकरण की उक्त क्षेत्र में पेयजल व्यवस्था के सम्बन्ध में प्रस्तुत रिपोर्ट के क्रम में उक्त प्रश्नगत क्षेत्र का निरीक्षण किया गया तथा उक्त क्षेत्र में जे०एन०एन०यू०आर०एम० कार्यक्रम के अन्तर्गत कानपुर पेयजल योजना फेज-1 के अधीन निर्मित जोनल पम्पिंग स्टेशन राजीव पार्क, बारादेवी के अधीन बिछायी गयी 22 कि०मी० पाइप लाईन का संचालित कर पेयजलापूर्ति सुनिश्चित करा दी गयी है।

सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

संलग्नक:- उपरोक्तानुसार,

भवदीय

(प्रवीण यादव)

अधिशासी अभियन्ता

पृ०सं० एवं दिनांक यथापरोक्त:

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. अधीक्षण अभियन्ता, निर्माण मण्डल, उ०प्र० जल निगम (नगरीय), कानपुर।
2. इ० राहुल तिवारी, सहायक अभियन्ता।

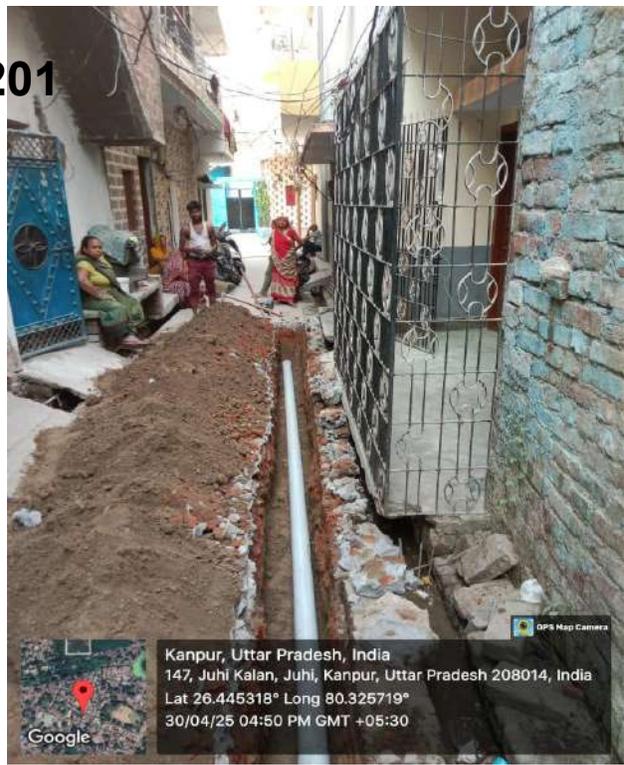
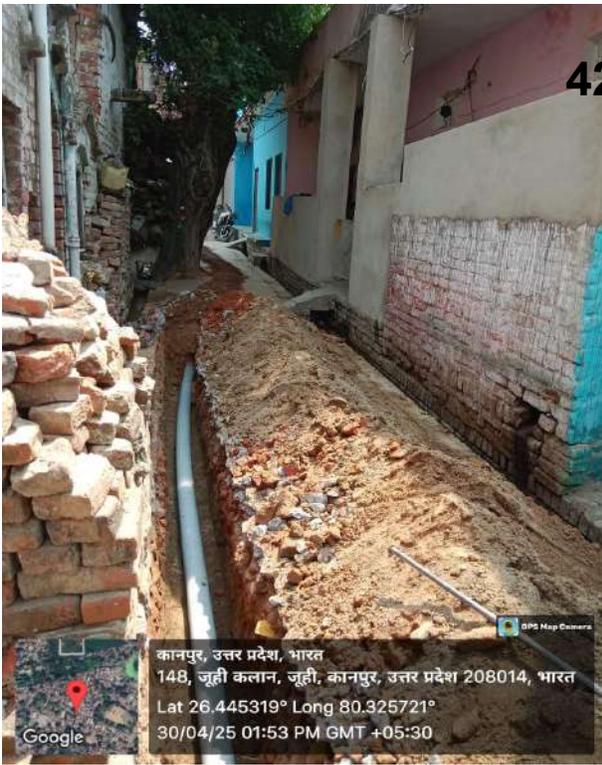
अधिशासी अभियन्ता

4200

ANNEXURE -2



4201



4202

मैं जूही बम्बुरहिया का रहने वाला हूँ। मुझे सरकारी
घापी पाइप लाइन से सतही जल सुबह 7 बजे तक मिल रहा
है। उक्त पानी का उपयोग नहीं करते हैं।

शुनील प्रमोद
12/7/21
जूही बम्बुरहिया
05/08/25

मैं जूही बम्बुरहिया का निवासी हूँ। मुझे जल कल विभाग
द्वारा बिदाई गई पाइपलाइन से सुबह 7 बजे तक सतही जल प्राप्त हो
रहा है व इसी पानी का हम लोग उपयोग करते हैं।

शरीफ
12/7/21
जूही बम्बुरहिया
05/08/25

मैं जूही बम्बुरहिया का निवासी हूँ। मुझे जल कल विभाग द्वारा
बिदाई गई पाइपलाइन से सुबह 7 बजे तक सतही जल प्राप्त हो
रहा है व इसी पानी का हम लोग उपयोग करते हैं।

शरीफ प्रमोद
12/7/21 जूही बम्बुरहिया
कानपुर
11/09/25

मैं जूही बम्बुरहिया का निवासी हूँ। मुझे विभाग द्वारा डाली गयी
पानी के पाइप लाइन से सुबह 7 बजे तक सतही जल प्राप्त हो रहा
है।

शरीफ प्रमोद
12/7/21 जूही
बम्बुरहिया कानपुर
05/08/25
12/09/25

विषय:-मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 985/2019(I.A. No. 568/2024) in Re: Water Pollution by Tanneries at Jajmau, Kanpur Nagar, Uttar Pradesh with Original Application No. 986/2019 in Re: Water Pollution at Rania Kanpur Dehat & Rakhi Mandi Kanpur Nagar Uttar Pradesh with Original Application No.528/2023 News Report published in Dainik Jagran Dt.14-08-23 "highlights a growing concern regarding industrial pollution in Godhraul village" में मा0 एन0जी0टी0 के आदेश दिनांक-08.04.2025 में दिये गये निर्देशों के सम्बंध में।

कृपया उपर्युक्त विषयक मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में पारित आदेश दिनांक 08.04.2025 के अनुपालन में जलकल विभाग से सम्बन्धित की गई कार्यवाही की आख्या निम्नवत् है:-

S. N.	Point No.	Point	Compliance
1	5	In the feasibility report concerning item no. 1 relating to supply of water (page3474) it is mentioned by the committee that 135 litre per head per day water is required by those living in that area. State must ensure adequate supply of water.	<p>Adequate Supply of Water:-</p> <ul style="list-style-type: none"> आवासन और शहरी कार्य मंत्रालय, भारत सरकार द्वारा कानपुर नगर निगम क्षेत्र में 135 लीटर प्रति व्यक्ति प्रति दिन का सफ़िस लेवल वेच मार्क तय किय गया है। जब कि: As per the <u>Indian Standard 1172 : 1993 CODE OF BASIC REQUIREMENTS FOR WATER SUPPLY, DRAINAGE AND SANITATION (Fourth Revision)</u> in Point No.4.1<u>Water supply for Residences - (सलग्नक-1)</u> <p>A minimum of 70 to 100 litres per head per day may be considered adequate for domestic needs of urban communities, apart from non domestic needs flushing requirements. As a general rule the following rates per capita per day may be considered minimum for domestic and non domestic needs:</p> <ol style="list-style-type: none"> For communities with population up to 20000 and without flushing system <ol style="list-style-type: none"> Water Supply through 40 lphd (min) standpost. Water Supply through 70 to 100 lphd house service connection. For communities with population 20000 to 100 to 150 lphd 100,000 together with full flushing system. For communities with population above 1000 000 150 to 200 lphd together with full flushing system. <p>NOTE- The value of water supply given as 150 to 200 litres per head per day may be reduced to 135 litres per head per day for house for Lower Income Groups (LIG) and Economically Weaker Section of Society (EWS), depending upon prevailing conditions.</p> <p>अफीम कोटी राखी मण्डी रेलवे विभाग, भारत सरकार की सरकारी भूमि पर झुग्गी-झोपडी के रूप में बसी हुई अस्थायी बस्ती है जहाँ पर flushing system तथा House service connection नहीं है। वर्तमान में वाटर टैंकरो के माध्यम से उक्त क्षेत्र में जलापूर्ति सुनिश्चित की जा रही है। अतः As per the I.S.code-1172 : 1993 के उपरोक्त 1(a) Water Supply through 40 lphd (min) standpost के अनुसार अफीम कोटी राखी मण्डी में 40lphd की आवश्यकता है।</p>
2	6	Learned AAG has submitted that the issue relating to supply of adequate water in all the affected areas will be re-examined and appropriate provisions will be made and fresh report in this regard will be filed.	<ul style="list-style-type: none"> मा0 एन0जी0टी0 के दिये गये निर्देशों के कम में अवगत कराना है कि जूही बम्बुरहिया राखी मण्डी तथा अफीम कोटी रेलवे कालोनी राखी मण्डी में पर्याप्त जलापूर्ति उपलब्ध कराने के निर्देशों के कम में निम्नानुसार कार्यवाही की गई है :- <p>1-जूही बम्बुरहिया राखी मण्डी</p> <p>क्षेत्र में जे0एन0एन0यू0आर0एम0 योजना के अन्तर्गत गंगा नदी का शोषित सतही जल उपलब्ध कराये जाने हेतु वितरण प्रणाली विद्ययी गई थी जिसको क्रियाशील कराये जाने हेतु अधीक्षण अभियन्ता, निर्माण मण्डल, उ0प्र0 जल निगम (नगरीय) को इस विभाग के पत्र सं0-जलकल/3559/जी0एम0एस0-672/2024-25 दिनांक-22.02.2025 के द्वारा पत्र प्रेषित किया गया था जिसके कम में उ0प्र0 जल निगम के पत्र संख्या-533/डब्ल्यू-49/12 दिनांक-07.05.2025 द्वारा अवगत कराया गया है कि उक्त विद्ययी गई वितरण प्रणाली को क्रियाशील करा दिया गया है। (सलग्नक-2)</p> <p>साथ ही अवगत कराना है कि उक्त क्षेत्र में एक गली म0नं0-127/128ए से लेकर 127/156 ए तक पेयजल पाइप लाइन नहीं पडी थी यहाँ पर 132 मीटर पाइप लाइन जलकल विभाग द्वारा विद्या कर पाइप वाटर राप्लाई चालू कर दी गई है इससे उस गली के लगभग 70 घरों के अध्यासीगण सुरक्षित पेयजल सुबह-शाम नियमित रूप से पर्याप्त मात्रा में प्राप्त कर रहे हैं। (सलग्न-3)</p> <p>उपरोक्तानुसार जूही बम्बुरहिया राखी मण्डी में पर्याप्त मात्रा में शुद्ध सतही जल की जलापूर्ति पाइप लाइन के माध्यम से सुनिश्चित की जा रही है।</p>

(Signature)

(Signature)

4204
ANNEXURE-3



GPS Map Camera
Kanpur, Uttar Pradesh, India
513, Juhi Kalan, Juhi, Kanpur, Uttar Pradesh 208014, India
Lat 26.442807° Long 80.325468°
03/06/2025 06:54 AM GMT +05:30
Google



GPS Map Camera
Kanpur, Uttar Pradesh, India
127/155, Juhi Kalan, Juhi, Kanpur, Uttar Pradesh 208014, India
Lat 26.44489° Long 80.325563°
03/06/2025 07:00 AM GMT +05:30
Google



GPS Map Camera
Kanpur, Uttar Pradesh, India
513, Juhi Kalan, Juhi, Kanpur, Uttar Pradesh 208014, India
Lat 26.442796° Long 80.325468°
03/06/2025 06:54 AM GMT +05:30
Google

4205

<p style="text-align: center;">1</p>  <table border="1" data-bbox="448 579 850 722"> <thead> <tr> <th></th> <th>Decimal</th> <th>DMS</th> </tr> </thead> <tbody> <tr> <td>Latitude</td> <td>26.453549</td> <td>26°27'12" N</td> </tr> <tr> <td>Longitude</td> <td>80.336325</td> <td>80°20'10" E</td> </tr> <tr> <td colspan="3" style="text-align: center;">2025-06-09(Mon) 01:42(pm)</td> </tr> </tbody> </table>		Decimal	DMS	Latitude	26.453549	26°27'12" N	Longitude	80.336325	80°20'10" E	2025-06-09(Mon) 01:42(pm)			<p style="text-align: center;">2</p>  <p data-bbox="938 625 1328 709"> F83P+8C2, Anwarganj, Darshan Purwa, Kanpur, Uttar Pradesh Lat: 26.453385, Long: 80.335882 09 Jun, 25, 06:39 pm, Monday </p>
	Decimal	DMS											
Latitude	26.453549	26°27'12" N											
Longitude	80.336325	80°20'10" E											
2025-06-09(Mon) 01:42(pm)													
<p>Lat. 26.453549</p>	<p>Long. 80.336325</p>	<p>Lat. 26.453385</p>	<p>Long. 80.335882</p>										
<p style="text-align: center;">3</p>	<p style="text-align: center;">4</p>												
 <p data-bbox="212 1283 850 1360"> F83M+GC7, Saina Purwa, Cooperganj, Allahabad, Kanpur, Lat: 26.453744, Long: 80.333562 09 Jun, 25, 05:39 pm, Monday </p>	 <p data-bbox="920 1283 1542 1360"> 84/224, Hamirpur Rd, Karwala Nagar, Anwarganj, Darshan Lat: 26.453049, Long: 80.333688 09 Jun, 25, 05:45 pm, Monday </p>												
<p>Lat. 26.453744</p>	<p>Long. 80.33562</p>	<p>Lat. 26.453049</p>	<p>Long. 80.333688</p>										
<p style="text-align: center;">5</p>	<p style="text-align: center;">6</p>												
 <p data-bbox="212 1913 850 2011"> 227, Anwarganj, Darshan Purwa, Kanpur, Uttar Pradesh 208012, Lat: 26.452994, Long: 80.333940 09 Jun, 25, 05:59 pm, Monday </p>	 <p data-bbox="920 1913 1542 2011"> F83M+RG4, Motilal Nehru Marg, Saina Purwa, Cooperganj, Kanpur, Lat: 26.454476, Long: 80.333775 09 Jun, 25, 05:36 pm, Monday </p>												
<p>Lat. 26.452994</p>	<p>Long. 80.333940</p>	<p>Lat. 26.454476</p>	<p>Long. 80.333775</p>										



F83M+FM8 Juhi nahar, Saina Purwa, Cooperganj, Kanpur, Uttar Pradesh 43.74° 208 SW
Lat: 26.453682, Long: 80.334519
09 Jun, 25, 06:09 pm, Monday

Lat. 26.453682

Long. 80.334519



57, Saina Purwa, Cooperganj, Kanpur, Uttar Pradesh 208003, 43.03° 181 S
Lat: 26.453876, Long: 80.334410
09 Jun, 25, 06:27 pm, Monday

Lat. 26.453876

Long. 80.334410



57, Saina Purwa, Cooperganj, Kanpur, Uttar Pradesh 208003, 43.03° 91 E
Lat: 26.453691, Long: 80.334667
09 Jun, 25, 06:30 pm, Monday

Lat. 26.453691

Long. 80.334667



	Decimal	DMS
Latitude	26.453588	26°27'12" N
Longitude	80.33582	80°20'8" E

2025-06-09(Mon) 01:48(pm)

Lat. 26.453588

Long. 80.33582



F83P+55G, Hamirpur Rd, Afim Kothi, Saina Purwa, Rakhimandi, 43.03° 101 E
Lat: 26.453091, Long: 80.334821
09 Jun, 25, 06:17 pm, Monday

Lat. 26.453091

Long. 80.33421



57, Saina Purwa, Cooperganj, Kanpur, Uttar Pradesh 208003, 43.03° 111 E
Lat: 26.453592, Long: 80.334785
09 Jun, 25, 06:32 pm, Monday

Lat. 26.453592

Long. 80.334785

13



115/545, Saina Purwa, सेना पूर्वा,
 कुपेर्गज, कानपुर, उत्तर प्रदेश 208003,
 Lat: 26.453491, Long: 80.335156
 09 Jun, 25, 06:36 pm, Monday

☁️ 🌀
 43.03° 330 NE

Lat. 26.453691

Long. 80.335156

14



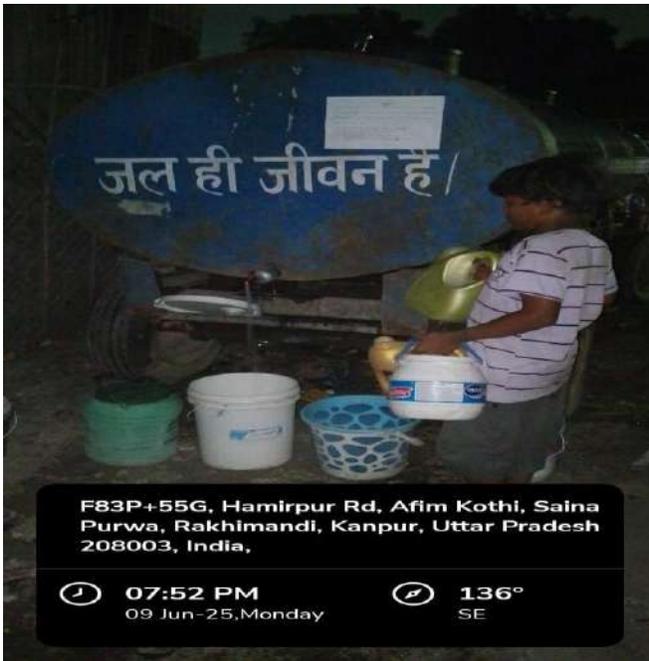
F83M+FM8 Juhi nahar, Saina
 Purwa, Cooperganj, Kanpur, Uttar
 Lat: 26.453682, Long: 80.334519
 09 Jun, 25, 06:09 pm, Monday

☁️ 🌀
 43.74° 208 SW

Lat. 26.453682

Long. 80.334519

15



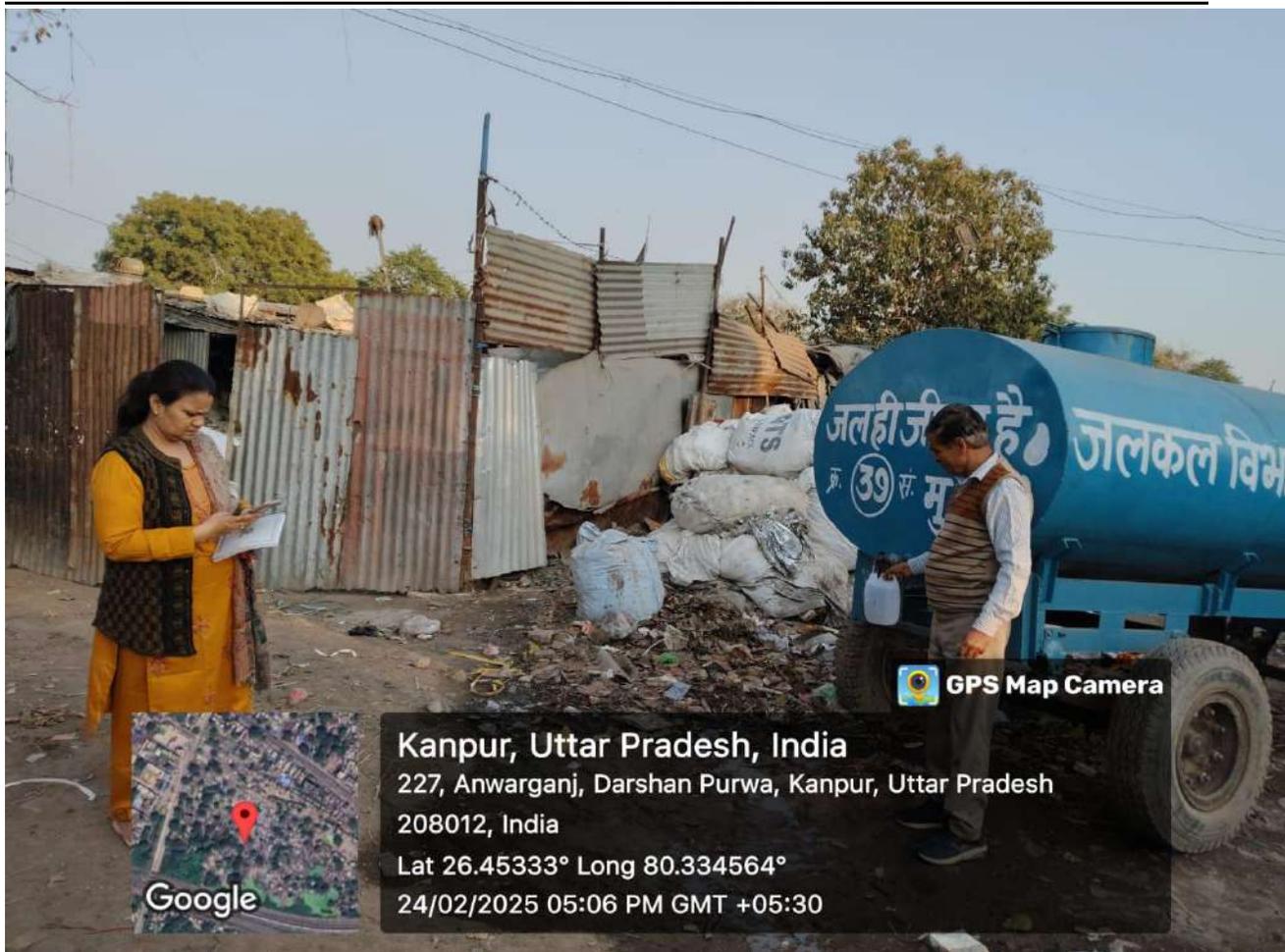
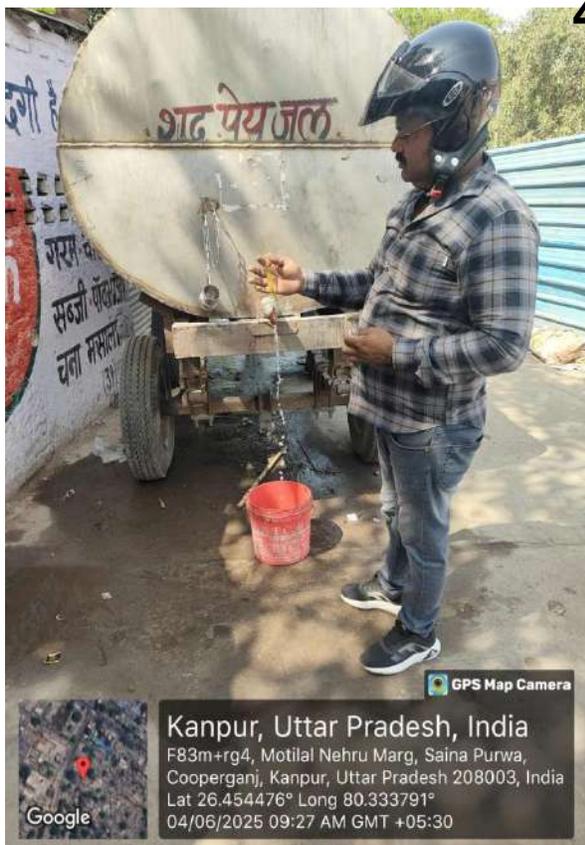
F83P+55G, Hamirpur Rd, Afim Kothi, Saina
 Purwa, Rakhimandi, Kanpur, Uttar Pradesh
 208003, India,

🕒 07:52 PM 🌀 136°
 09 Jun-25, Monday SE

Lat. 26.453091

Long. 80.33421

4208



4209

श्रीमती गुडिया मिश्रा
पार्षद
वार्ड 06, भन्नानापुरवा
कानपुर



मो.; 9696419696
7355939316
निवास कार्यालय
84/128ए कारवालों नगर,
कानपुर

दिनांक. 03/06/25

पत्रांक... 907.....

महाप्रबन्धक जलकल विभाग
नगर निगम कानपुर

मेरे वार्ड 06 भन्नानापुरवा के अन्तर्गत
राखी मंडी अलीमकोठी रेलवे विभाग की जमीन पर अस्थायी रूप
से बसी हुई बस्ती है। उक्त बस्ती का गृह-गर्भ जल
दुर्घटता के कारण नागरिकों को क्षतिपूर्ति पैजल
व दैनिक उपयोग हेतु जलकल विभाग द्वारा
द्वारा कुल 15 अलग-अलग स्थानों पर नगर निगम कानपुर
से पैजल उपलब्ध कराया जा रहा है तथा उक्त पैजल
उक्त क्षतिपूर्ति समय-समय पर बार-बार रिफिल कराये
जाते हैं।
अतः इस प्रकार राखी मंडी अलीमकोठी के नागरिकों
को क्षतिपूर्ति पर्याप्त मात्रा में दैनिक उपयोग एवं पीने हेतु
सुदृढ़ पैजल प्राप्त हो रहा है।

गुडिया
गुडिया मिश्रा
वार्ड 06 पार्षद
भन्नानापुरवा, कानपुर नगर
Mob. 7355939316

4210

MONDAY
WK 12 DAY 079-286

20

MEETINGS / APPOINTMENTS

जल कर्म विभाग द्वारा
प्राप्त मात्रा में नगर के
मध्यम से नीचे का पानी दिया जा रहा है।
शक्ति को छोड़कर शरवी मंठी

मोना गुप्ता
8687399300

दि 10/4/25

TUESDAY
WK 12 DAY 080-285

21

जल कर्म विभाग द्वारा
हमारे यहां पानी के टैंकर द्वारा पानी दिया जा रहा है
जो हमें प्राप्त रूप में मिल रहा है।

शक्ति

Mo 9938734626

दि 10/4/25

WEDNESDAY
WK 15 DAY 102-263

12

MEETINGS / APPOINTMENTS

अफिम कोठी शरवी मंठी जलकर विभाग नगर
निगम कानपुर के द्वारा हमारे घर के स्थान पानी
के टैंकर के द्वारा प्राप्त मात्रा में पानी दिया जा
रहा है जिससे हम लोग घर के काम का पाने के
काम में रहा है।

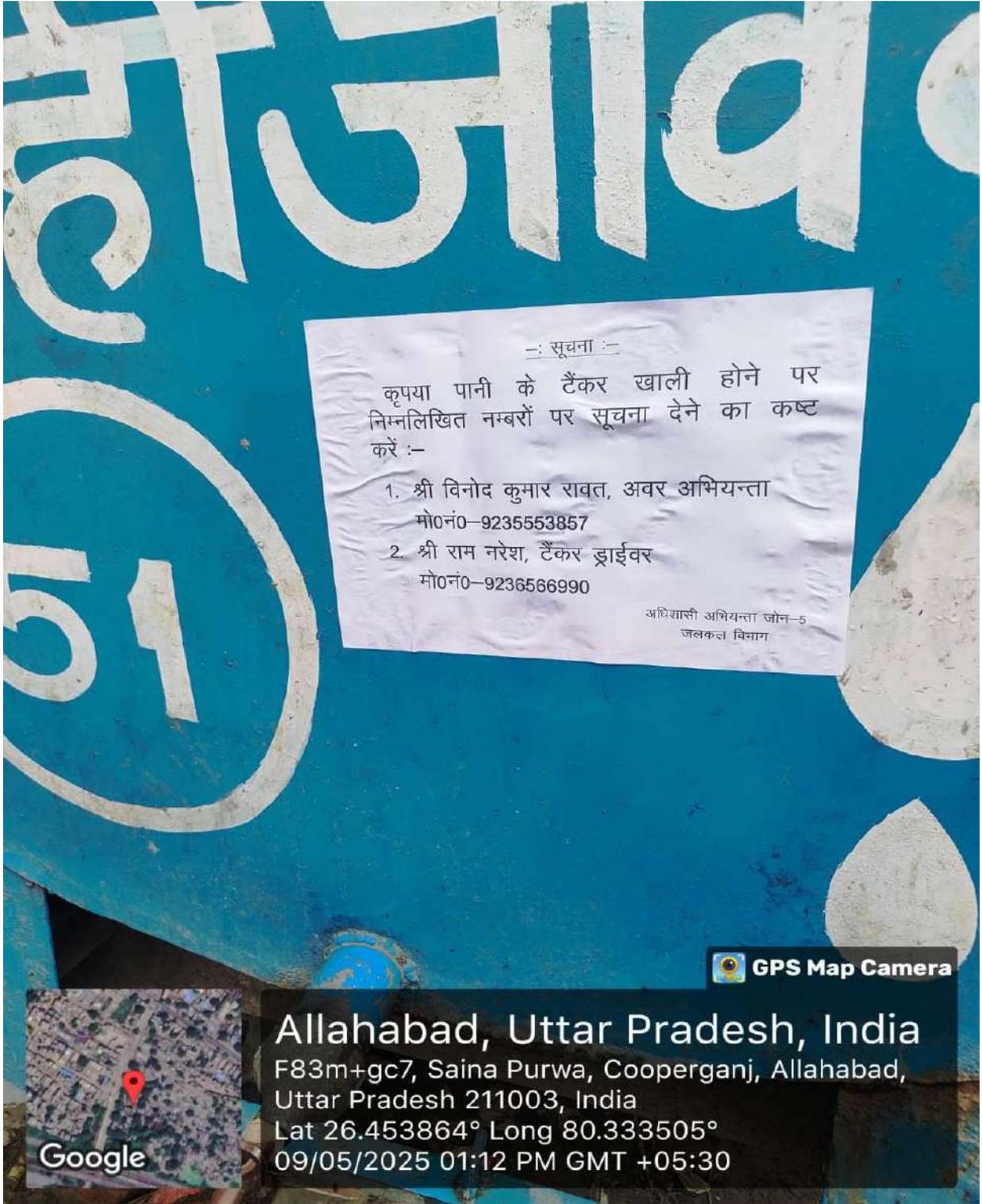
मिना देवी
8726082612
दिनांक 27-4-25

THURSDAY
WK 15 DAY 103-262

13

जलकर्म विभाग द्वारा सुबह यहाँ टैंकर से
पानी दिया जा रहा है। जिससे हम लोग का पाने
का प्राप्त हो रहा है।

अंकित साहू
8874885232
दिनांक 28-4-2025





कार्यालय अधिशासी अभियन्ता,
निर्माण गण्डल (द्वितीय),
उ०प्र० जल निगम(नगरीय), कानपुर

अधिकार
कै.सं. : 0512-2216031
E-mail :
pmbarrageknp@yahoo.com

पता: 123/404 फोरस्टोर्टो बिल्डिंग,
कानपुर-200012

पत्रांक: 669 / W-1/17 / 17

दिनांक: 31/5/2025

सेवा में

परिषद गण्डल अभियन्ता,
उत्तर गण्डल,
कानपुर।

विषय:- कानपुर नगर के अफीमकोठी (रेलवे कालोनी) क्षेत्र में भूगर्भ जल प्रदूषित होने के फलस्वरूप N.G.T. के निर्देशानुसार निवासियों को सतही पेयजल उपलब्ध कराने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक अवगत कराना है कि गा० राष्ट्रीय हरित अधिकरण में योजित वाद संख्या 985/2019(1A No. 568/2024) With original Application No. 986/2019 With Original Application No. 528/2023(1.A. No. 261/2025) With Original Application No. 934/2024 के तारतम्य में कानपुर नगर के अफीमकोठी (रेलवे कालोनी) क्षेत्र में पेयजल व्यवस्था के सम्बन्ध में प्रस्तुत रिपोर्ट के क्रम में उक्त प्रश्नगत क्षेत्र का निरीक्षण किया गया तथा पाया गया कि उक्त क्षेत्र में भूगर्भ जल में कोमियम की मात्रा अत्यधिक होने के कारण भूगर्भ जल पेयजल योग्य नहीं है तथा उक्त क्षेत्र में रेलवे विभाग की जीर्ण क्षीर्ण अवस्था की कालोनी बनी है, शेष भूमि पर अनाधिकृत रूप से लगभग 5000 की आवादी निवास कर रही है। उक्त क्षेत्र में सरफेस वाटर के माध्यम से जलापूर्ति उपलब्ध कराने हेतु निर्णय लिया गया है, जिसके अनुपालन में धनराशि ₹० 262.67 लाख का प्राक्कलन विरचित किया गया है। यहां यी भी अवगत कराना है कि उक्त क्षेत्र में सतही पेयजल उपलब्ध कराने हेतु आपके विभाग की रेलवे कांसिंग भी जानी पड़ेगी, जिसके वे-लीव फंसिलिटी चार्जस का प्राविधान प्राक्कलन में नहीं किया गया है।

अतः उक्त प्रश्नगत क्षेत्र में सतही पेयजल उपलब्ध कराने हेतु विरचित किये गये प्राक्कलन अनुमानित लागत ₹० 262.67 लाख की प्रति संलग्नकर इस अनुरोध के साथ प्रेषित की जा रही है कि शीघ्र धनावंटन करते हुए रेलवे कांसिंग की निशुल्क अनुमति प्रदान करने का कष्ट करें, ताकि मा० राष्ट्रीय हरित अधिकरण के निर्देशानुसार प्रश्नगत क्षेत्र में सतही पेयजल उपलब्ध कराया जाना संभव हो सके।

संलग्नक:- उपरोक्तानुसार

भवदीय

(प्रवीन यादव)
अधिशासी अभियन्ता

पु०सं० एवं दिनांक यथापरोक्षः

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. अधीक्षण अभियन्ता, निर्माण गण्डल, उ०प्र० जल निगम(नगरीय), कानपुर।
2. महाप्रबन्धक, जलकल विभाग, नगर निगम, कानपुर।
3. इं० राहुल तिवारी, सहायक अभियन्ता।
4. श्री योगेन्द्र सिंह, जूनियर इन्जीनियर।

अधिशासी अभियन्ता

4213

राज्य स्वास्थ्य संस्थान, उत्तर प्रदेश, अलीगंज, लखनऊ
 अधि० अभि० (सु) जलकल विभाग नगर निगम बेनाझाबर रोड कानपुर से लिये गये पानी के नमूनों की जीवाणु का परिणाम
 नमूना एकत्र करने वाले व्यक्ति का नाम तथा पद - अधि० अभि०

क्रम संख्या	एकत्र करने का दिनांक तथा समय	प्राप्त होने का दिनांक तथा आरपन (बिनाकुलेशन)	जल प्राप्ति का स्थान	पास्य पर के मफल का गणन प्रति मिली लीटर पानी (Colony count on Nut. Agar)		प्रत्येक परखनली में रखे गये जल की मात्रा	Presumptive coliform count				असंक्रियता का अवशेषित भाग 10 लाख में (Residual Chlorine) P.P.M.	अभुक्ति	
				48 घंटे में तापमानपर	72 घंटे में कमरे के तापमानपर		1	10	50	100			अति संभाव्य कोलोफार्म संख्या / 100 मिलीलीटर (एमसीएन) कोलोफार्म / 100 मिलीलीटर
1856 / डब्लू	10-02-2025	11-02-2025	सावैठ नल बस्ती के समीप काकादेव ।	नहीं	नहीं	11	0	0	0	0	-	0.2 P.P.M	उत्तम
1859 / डब्लू	10-02-2025	11-02-2025	सावैठ नल प्राइमरी स्कूल के समीप मसवानपुर ।	नहीं	नहीं	11	0	0	0	0	-	0.3 P.P.M	उत्तम
1860 / डब्लू	10-02-2025	11-02-2025	जेड. पी. एस. मसवानपुर ।	नहीं	नहीं	11	0	0	0	0	-	0.2 P.P.M	उत्तम
1861 / डब्लू	10-02-2025	11-02-2025	जेड. पी. एस. पनकी ।	नहीं	नहीं	11	0	0	0	0	-	0.3 P.P.M	उत्तम

सूचना एवं आवश्यक कार्यवाही हेतु प्रेषित :-

- 1- अधि० अभि० (सु) जलकल विभाग नगर निगम बेनाझाबर रोड कानपुर ।
- 2- मुख्य चिकित्सा अधिकारी, कानपुर ।
- 3- नगर स्वास्थ्य अधिकारी नगर निगम / नगर पालिका परिषद कानपुर ।

वरिष्ठ लेबो टेक्नीशियन
 राज्य स्वास्थ्य संस्थान, उ०प्र०
 लखनऊ

संख्या 77/6/2024 दिनांक 19-2-2024 -25-


 अपर निदेशक,
 राज्य स्वास्थ्य संस्थान, उ०प्र०
 लखनऊ

राज्य स्वास्थ्य संस्थान, उत्तर प्रदेश, अलीगंज, लखनऊ

अधि० अमि०, (मु) जलकल विभाग नगर निगम बेनाझाबर रोड कानपुर से लिये गये पानी के नमूनों की जीवाणु का परिणाम नमूना एकत्र करने वाले व्यक्ति का नाम तथा पद - अधि० अमि०

क्रम संख्या	एकत्र करने का दिनांक तथा समय	प्राप्त होने का दिनांक तथा आवपन (इनायुलेशन)	जल प्राप्ति का स्थान	पास्य पर के मरुतल का गणन प्रति मिली लीटर पानी (Colony count on Nut. Agar)		प्रत्येक परखनली में रखे गये जल की मात्रा	Presumptive coliform count					अति संभाव्य कोलोफार्म संख्या / 100 मिलीलीटर नैतिक जल से (एमपीएन) / 100 कोलोफार्म / 100 मिलीलीटर	असंक्रियित या अवशिश्ट क्लोरिन का मात्रा 10 लाख में (Residual Chlorine) P.P.M.	अनुसूचित
				48 घंटे में 37 से०से० तापमानपर	72 घंटे में कमरे के तापमानपर		50 मि० ली०	10 मि० ली०	1 मि० ली०	5				
1718 / उत्प०	20-01-2025	21-01-2025	साथ० नल धाने के समीप नवावागंज ।	नहीं	नहीं	11	0	0	0	0	0	-	0.5 P.P.M	उत्तम
1719 / उत्प०	20-01-2025	21-01-2025	गंगा बैराज प्लॉट	नहीं	नहीं	11	0	0	0	0	0	-	0.4 P.P.M	उत्तम
1720 / उत्प०	20-01-2025	21-01-2025	साथ० नल चेस्ट हास्पिटल के समीप इजाद नगर	12	21	11	0	0	0	1	1	-	नहीं	संतोषप्रद
1721 / उत्प०	20-01-2025	21-01-2025	जेड. पी. एन. मकड़ी खेडा	20	28	11	0	1	1	2	2	-	नहीं	संतोषप्रद

4214

सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

- 1-अधि० अमि०, (मु) जलकल विभाग नगर निगम बेनाझाबर रोड कानपुर ।
- 2-मुख्य चिकित्सा अधिकारी, कानपुर ।
- 3-नगर स्वास्थ्य अधिकारी नगर निगम / नगर पालिका परिषद कानपुर ।

संख्या 1721/2025 दिनांक 19.1.2024 - 25

वरिष्ठ लैब० टेक्नीशियन
राज्य स्वास्थ्य संस्थान, उत्प०
लखनऊ


अपर निदेशक,
राज्य स्वास्थ्य संस्थान, उत्प०
लखनऊ



Indian Institute of Technology Kanpur
Environmental Engineering Laboratory
Department of Civil Engineering

Dr Purnendu Bose
 Professor

Post Office: I.I.T Kanpur – 208016

To,
 Chief Manager
 Jal Kal Vibhag
 Kanpur (U.P.)

Date: 10-02-2025
 IIT Kanpur

Ref: letter number: Jalkal/2734/GMS-283/2024-25 Dated: 06-12-2024

Sub: Results of water sample testing collected from Bhairav Ghat and Jal kal Vibhag, Kanpur

Sir,

The 2 Nos. of water samples were collected by our officials on date 20-12-2024 from Raw Water (Bhairav Ghat) and Potable Water (Jal kal) Kanpur. They were taken to the Environmental Engineering laboratory IIT Kanpur, and testing started immediately. The results of samples testing are given below. All analyses are done in triplicate.

SN	Parameter	Raw Water (Bhairav ghat)	Potable Water (Jal kal)	*Acceptable figures
1	Temperature, °C	18	17	-
2	pH	8.22	7.36	6.5 - 8.5
3	Alkalinity, mg/L as CaCO ₃	164	156	200
4	Total Suspended Solids, mg/L	14	0	-
5	Total Dissolved Solids, mg/L	218	188	500
6	Turbidity, NTU	13.2	<5(1.4)	5
7	Total Hardness, mg/L as CaCO ₃	178	168	200
8	Colour, Units on Co-Pt. Scale	30	<5	5
9	Free Residual Chlorine, mg/L	Not Detected	1.2	0.2
10	Total Residual Chlorine, mg/L	Not Detected	2.5	-
11	Chloride, mg/L	18.4	16.2	250
12	Sulphate, mg/L	26.8	24.4	200
13	Total Coliform, MPN	1.70E+05	Not detectable	Not detectable in 100 mL sample
14	Faecal Coliform, MPN	2.70E+04	Not detectable	
15	Total Cr. µg/L	32.8	6.8	50
16	Lead, µg/L	7.2	4.6	10
17	Iron µg/L	226.4	164.2	300
18	Manganese µg/L	80	58.8	100
19	Aluminium, µg/L	4.6	27.2	30
20	Arsenic µg/L	7.2	4.2	10

Purnendu Bose

Purnendu Bose
 Lab In charge
 Environmental Engineering Laboratory (WL116),
 IIT Kanpur.

LABORATORY
4216
 JAL KAL VIBHAG NAGAR NIGAM, KANPUR
 ANALYTICAL TEST REPORT OF DRINKING WATER

DATE OF SAMPLING 12.3.25
 SOURCE OF SAMPLE Reservoir
 SAMPLE COLLECTED BY Jal kal vibhag (Lab)

PHYSICAL-CHARACTERISTICS

PARAMETERS	VALUE	DESIRABLE LIMIT	SPECIFICATIONS PERMISSIBLE LIMIT IN ABSENCE OF ALTERNATE SOURCE
1	2	3	4
APPEARANCE (VISUAL)	Clear		
TEMPERATURE °C	19°E		25
COLOUR, HAZEN UNITS, MAX	Less than 5	5	10
TURBIDITY, NTU, MAX	0.8	5	No relaxation
PH	7.6	6.5 To 8.5	

CHEMICAL-CHARACTERISTICS
 (ALL VALUES IN Mg/l)

PARAMETERS	VALUE	DESIRABLE LIMIT	SPECIFICATIONS PERMISSIBLE LIMIT IN ABSENCE OF ALTERNATE SOURCE
1	2	3	4
TOTAL DISSOLVED SOLIDS MAX	200	500	2000
TOTAL ALKALINITY AS CaCO ₃ MAX	110	200	600
P-ALKALINITY as CaCO ₃ Max	Nil	--	--
TOTAL HARDNESS as CaCO ₃ MAX	130	300	600
Oxygen absorbed from KMnO ₄ IN 3 HRS AT 37 °C. MAX	0.6	1.0	No relaxation
CALCIUM as Ca ** MAX	34.4	75	200
MAGNESIUM as Mg ** Max	10.692	30	150
Chlorides as Cl ⁻ Max	23	250	1000
Sulphates as SO ₄ ⁻ Max	23	300	400
Nitrates as NO ₃ ⁻ Max	Nil	45	100
Nitrites as N Max	Nil	Nil	No relaxation
Chromium as Cr ⁺⁶ Max	Nil	0.05	No relaxation
Iron as Fe Max	0.15	0.3	1.0
Fluorides as F ⁻ Max	Nil	1.0	1.5
Residual Free Chlorine MIN	2.5	0.2	

REMARKS Water is potable

Smita
 Talasila
 Chemist

Jal Kal Vibhag Nagar Nigam Kanpur

केमिस्ट
 जलकल विभाग
 नगर निगम, कानपुर

4217

LABORATORY
JAL KAL VIBHAG NAGAR NIGAM, KANPUR
ANALYTICAL TEST REPORT OF DRINKING WATER

DATE OF SAMPLING
 SOURCE OF SAMPLE
 SAMPLE COLLECTED BY

10.3.25
 Reservoir
 Jal Kal Vibhag (Lab.)

PHYSICAL CHARACTERISTICS

PARAMETERS	VALUE	DESIRABLE LIMIT	SPECIFICATIONS PERMISSIBLE LIMIT IN ABSENCE OF ALTERNATE SOURCE
1	2	3	4
APPEARANCE (VISUAL)	Clear	-	-
TEMPERATURE ° C	19°C	-	-
COLOUR, HAZEN UNITS, MAX.	Less than 5	5	25
TURBIDITY, NTU, MAX.	1.0	5	10
PH	7.5	6.5 To 8.5	No relaxation

CHEMICAL CHARACTERISTICS
 (ALL VALUES IN Mg/l)

PARAMETERS	VALUE	DESIRABLE LIMIT	SPECIFICATIONS PERMISSIBLE LIMIT IN ABSENCE OF ALTERNATE SOURCE
1	2	3	4
TOTAL DISSOLVED SOLIDS MAX	220	500	2000
TOTAL ALKALINITY AS CaCO ₃ MAX	110	200	600
P-ALKALINITY as CaCO ₃ Max	Nil	--	--
TOTAL HARDNESS as CaCO ₃ MAX	130	300	600
Oxygen absorbed from KMnO ₄ IN 3 HRS AT 37 ° C. MAX	0.6	1.0	No relaxation
CALCIUM as Ca ** MAX	33.6	75	200
MAGNESIUM as Mg ** Max	11.178	30	150
Chlorides as Cl ⁻ Max	28	250	1000
Sulphates as SO ₄ ⁻ Max	21	300	400
Nitrates as NO ₃ ⁻ Max	Nil	45	100
Nitrites as N Max	Nil	Nil	No relaxation
Chromium as Cr ⁺⁶ Max	Nil	0.05	No relaxation
Iron as Fe Max	0.2	0.3	1.0
Fluorides as F ⁻ Max	Nil	1.0	1.5
Residual Free Chlorine MIN	2.5	0.2	--

REMARKS

Water is potable

Smita
10/3/25
Chemist

Jal Kal Vibhag Nagar Nigam Kanpur

केमिस्ट
जलकल विभाग
नगर निगम, कानपुर

4218

LABORATORY
JALKAL VIBHAG NAGAR NIGAM , KANPUR
ANALYTICAL TEST REPORT OF DRINKING WATER

DATE OF SAMPLING -18/05/25

SOURCE OF SAMPLE-तेजाब मिल कालोनी

SAMPLE COLLECTION BY-

PHYSICAL – CHARACTERISTICS

PARAMETERS	DESIRABLE LIMIT	SPECIFICATIONS PERMISSIBLE LIMIT IN ABSENCE OF ALTERNATE SOURCE	मलकूप तेजाब मिल कालोनी	मकान नं० 328 तेजाब मिलकालोनी
			1	2
1	2	3	1	2
APPEARANCE (VISUAL)	-	-	clear	clear
TEMPERATURE °C	-	-	-	-
COLOUR ,HAZEN UNITS ,MAX ,	5	15	colourless	colourless
TURBIDITY, NTU , MAX	1	5	0.9	3.8
PH	6.5 TO 8.5	NO RELAXATION	7.9	7.7

CHEMICAL – CHARACTERISTICS

(ALL VALUES IN Mg/L)

PARAMETERS	DESIRABLE LIMIT	SPECIFICATIONS PERMISSIBLE LIMIT IN ABSENCE OF ALTERNATE SOURCE		
			1	2
1	2	3	1	2
TOTAL DISSOLVED SOLIDS MAX	500	2000	640	660
TOTAL ALKALINITY AS CaCO ₃ MAX	200	600	328	330
P- ALKALINITY AS CaCO ₃ MAX	-	-	Nil	Nil
TOTAL HARDNESS AS CaCO ₃ MAX	200	600	102	94
OXYGEN ABSORBED FROM KMNO ₄ IN 3 HRS AT 37°C. MAX	1.0	NO RELAXATION	0.6	0.8
CALCIUM AS Ca ⁺⁺ MAX	75	200	26.4	28
MAGNESIUM AS Mg ⁺⁺ MAX	30	100	8.748	5.832
CHLORIDES AS Cl ⁻ MAX	250	1000	133	136
SULPHATES AS SO ₄ MAX	200	400	152	176
NITRATES NO ₃ MAX	45	NO RELAXATION	Traces	Traces
NITRITES AS N MAX	Nil	NO RELAXATION	Nil	Nil
CHROMIUM AS Cr ⁺⁺ MAX	0.05	-	Nil	Nil
IRON AS Fe MAX	0.3	NO RELAXATION	0.3	0.3
FLUORIDES AS F MAX	1.0	1.5	0.1	0.1
RESIDUAL FREE CHLORIDE MIN	0.2	1.0	1.0	0.2
ARSENIC (as As)	0.01	0.05	0.01	0.01

REMARK- Both water are potable.

Smith
19/5/25
Chemist

Jal Kal Vibhag Nagar Nigam Kanpur

प्रेषक,

मुख्य चिकित्सा अधिकारी,
कानपुर नगर।

सेवा में,

वित्त नियंत्रक,
चिकित्सा एवं स्वास्थ्य सेवायें,
उ०प्र०, लखनऊ।

पत्रांक:- मु०चि०अ०/का०न०/एन०जी०टी०/2025-26/5843

दिनांक:- 12/06/25

विषय:- राखी मण्डी क्षेत्र के निवासियों की जांच में क्रोमियम, मरकरी एवं लेड की मात्रा की जांच हेतु बजट उपलब्ध कराये जाने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक, मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश OA No. 986/2019 In Re:Water Pollution by Raniya, Kanpur Dehat & Rakhi Mandi, Kanpur Nagar, Uttar Pradesh के अनुपालन में राखी मण्डी में रहने वाले लगभग 400 व्यक्तियों के खून की जांच में मरकरी, क्रोमियम एवं लेड की मात्रा की पहचान हेतु सैम्पल राम मनोहर लोहिया आयुर्विज्ञान संस्थान, लखनऊ, उ०प्र० को भेजा जाना है, खून अथवा सीरम में मरकरी, क्रोमियम एवं लेड की जांच हेतु रूपये 720 प्रति सैम्पल की दर निर्धारित की गयी है।

उक्त के आलोक में सादर अवगत कराना है कि अधोहस्ताक्षरी के पास उपरोक्त जांच के भुगतान हेतु किसी मद में धनराशि उपलब्ध न होने के कारण व्यय होने वाली कुल धनराशि लगभग रूपया 2,88,000.00 (दो लाख अट्ठासी हजार रूपये) को अतिशीघ्र उपलब्ध कराने का कष्ट करें, जिससे कि मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश का ससमय अनुपालन सुनिश्चित कराया जा सके।

भवदीय

मुख्य चिकित्सा अधिकारी
कानपुर नगर
तद्दिनांक।

पत्रांक:- मु०चि०अ०/का०न०/एन०जी०टी०/2025-26/

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

1. महानिदेशक, चिकित्सा एवं स्वास्थ्य सेवायें, उ०प्र०, लखनऊ।
2. अपर निदेशक, चिकित्सा स्वास्थ्य एवं परिवार कल्याण, कानपुर मण्डल, कानपुर।
3. जिलाधिकारी, कानपुर नगर।
4. प्रभारी अधिकारी, राम मनोहर लोहिया आयुर्विज्ञान संस्थान, विभूति खण्ड, गोमती नगर, उ०प्र०, लखनऊ, 226010।
5. क्षेत्रीय अधिकारी, उ०प्र०, प्रदूषण नियंत्रण बोर्ड, 5243, सद्भावना नगर, आवास विकास फेज-3, कल्याणपुर, कानपुर नगर 208017।

मुख्य चिकित्सा अधिकारी
कानपुर नगर

4220

विषयक,

मुख्य चिकित्सा अधिकारी,
कानपुर नगर।

सेवा में,

वित्त नियंत्रक,
चिकित्सा एवं स्वास्थ्य सेवायें,
उ०प्र०, लखनऊ।

पत्रांक:- मु०चि०अ० / का०न० / एन०जी०टी० / 2025-26 /

दिनांक:- 12/06/25

विषय:- राखी मण्डी क्षेत्र के निवासियों की जांच में क्रोमियम, मरकरी एवं लेड की मात्रा की जांच हेतु बजट उपलब्ध कराये जाने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक, मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश OA No. 986/2019 In Re:Water Pollution by Raniya, Kanpur Dehat & Rakhi Mandi, Kanpur Nagar, Uttar Pradesh के अनुपालन में राखी मण्डी में रहने वाले लगभग 400 व्यक्तियों के खून की जांच में मरकरी, क्रोमियम एवं लेड की मात्रा की पहचान हेतु सैम्पल राम मनोहर लोहिया आयुर्विज्ञान संस्थान, लखनऊ, उ०प्र० को भेजा जाना है, खून अथवा सीरम में मरकरी, क्रोमियम एवं लेड की जांच हेतु रूपये 720 प्रति सैम्पल की दर निर्धारित की गयी है।

उक्त के आलोक में सादर अवगत कराना है कि अधोहस्ताक्षरी के पास उपरोक्त जांच के भुगतान हेतु किसी मद में धनराशि उपलब्ध न होने के कारण व्यय होने वाली कुल धनराशि लगभग रूपया 2,88,000.00 (दो लाख अट्ठासी हजार रूपये) को अतिशीघ्र उपलब्ध कराने का कष्ट करें, जिससे कि मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश का ससमय अनुपालन सुनिश्चित कराया जा सके।

भवदीय

मुख्य चिकित्सा अधिकारी
कानपुर नगर

पत्रांक:- मु०चि०अ० / का०न० / एन०जी०टी० / 2025-26 / 5843-5 तददिनांक।

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

1. महानिदेशक, चिकित्सा एवं स्वास्थ्य सेवायें, उ०प्र०, लखनऊ।
2. अपर निदेशक, चिकित्सा स्वास्थ्य एवं परिवार कल्याण, कानपुर मण्डल, कानपुर।
3. जिलाधिकारी, कानपुर नगर।
4. प्रभारी अधिकारी, राम मनोहर लोहिया आयुर्विज्ञान संस्थान, विभूति खण्ड, गोमती नगर, उ०प्र०, लखनऊ, 226010।
5. क्षेत्रीय अधिकारी, उ०प्र०, प्रदूषण नियंत्रण बोर्ड, 5243, सद्भावना नगर, आवास विकास फेज-3, कल्याणपुर, कानपुर नगर 208017।

मुख्य चिकित्सा अधिकारी

कानपुर नगर

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 985/2019

With

Original Application No. 986/2019

With

Original Application No. 528/2023

IN THE MATTER OF:

In Re: Water Pollution by Tanneries at Jajmau Kanpur Uttar Pradesh

With

**In Re: Water Pollution at Rania Kanpur Dehat & Rakhi Mandi Kanpur
Nagar Uttar Pradesh**

With

**News report published in Dainik Jagran dated 14.08.2023 "highlights a
growing concern regarding industrial pollution in the Godhrauli village**

**COMPLIANCE REPORT ON BEHALF OF CHIEF ENGINEER,
RAMGANGA, KANPUR-UTTAR PRADESH ALONG WITH THE
SUPPORTING AFFIDAVIT.**

MOST RESPECTFULLY SHOWTH

1. This compliance report is respectfully submitted in response to the Hon'ble National Green Tribunal's order dated 07.03.2025 in OA No.-985/2019 concerning water pollution by Tanneries at Jajmau, Kanpur, wherein concerns were raised over the failure to submit the required progress report and detailed action plan for flood plain zoning and the determination of e-flows of the Sengar, Non, and Pandu rivers, as

mandated in the order dated 30.01.2025. It was noted that no satisfactory explanation had been provided for the deficiencies, and the request for an extension was deemed inadequate. In compliance with the Tribunal's directives, the following submissions provide a comprehensive action plan—including acquisition of an inundation map, topographical data, and DEM-related documents, as well as a clear timeline for the interim report (by November 2025) and final report (by January 2026)—thereby addressing the deficiencies noted in the order. The relevant excerpt of the order are as follows:

- 1. Vide order dated 30.01.2025, this Tribunal observed that certain suggestions have been made by the learned Amicus Curia and in respect to the recommendations/suggestions No. 2, 4, 6, 8, 9, 13, 14, 15, 16 and 17, the State Government shown its agreement with the timelines suggested by the learned Amicus Curia but no progress report as directed by Tribunal has been filed till date. In respect of other aspects of compliance in respect of the suggestion and the timeline, again no reply has been filed.*
- 2. Ms. Priyanka Swami learned Counsel appearing for the State has sought adjournment on the ground that the Secretary, Environment has instructed her to seek four weeks further time to comply with the Tribunal's order dated 30.01.2025 but despite our query could not inform as to why the time already granted was not sufficient to comply with the directions contained in the order dated 30.01.2025 and why such a long time of four weeks is further required. This kind of negligence on the part of the Secretary, Environment is neither appreciable nor can be accepted and we condemn it in the strongest terms. Let it be communicated to the Secretary, Environment through Chief Secretary, State of UP.*

3. Since no reply has come, we find no option but to grant as a last opportunity a further upto 18.03.2025 to comply with the Tribunal's order dated 30.01.2025 failing which a payment of cost of Rs. 10000/- shall be made by Principal Secretary, Environment and if no reply is filed till 24.03.2025, he shall appear in person on the next date.

2. The report is filed in compliance with the order dated 07.03.2025 passed by the Hon'ble National Green Tribunal in OA No.-985/2019 concerning water pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh versus the State of Uttar Pradesh & Ors. It refers to an earlier communication (Letter No. 227/M.A. (J.S.) Anim-1/Anik-3, dated 21.03.2025, a photocopy of which is enclosed as **ANNEXURE-1**) that provided a compliance report and an action plan with an associated timeline.
3. In this correspondence, the department outlines the action plan for executing the work of flood plain zoning and for the determination of environmental flows (e-flows) for the Sengar, Non, and Pandu rivers in accordance with point no. 13 of the order dated 30.01.2025. As stipulated in that order, a three-month period was allocated for completing these tasks, along with the submission of an action plan.
4. That based on Letter No. 403/25-27-Sin-4-E-1775927 dated 22.03.2025 from Rama Kant Verma, Joint Secretary and Chief Engineer & Head of the Department, Irrigation and Water Resources Department, Uttar Pradesh, the department has provided its compliance report in response to the order dated 07.03.2025 passed by the Hon'ble National Green Tribunal in OA No. 985/2019 concerning water pollution by Tanneries at Jajmau, Kanpur, versus the State of Uttar Pradesh & Ors. The letter refers to an earlier correspondence (Letter No. 227/M.A. (J.S.) Anim-1/Anik-3, dated 21.03.2025) in which a compliance report and action plan along with a timeline were initially made available. In compliance with the Tribunal's directives—specifically

point no. 13 of the order dated 30.01.2025, which provided a three-month period for completion of the work of flood plain zoning and the determination of e-flows—the department has made the following progress in the case:

- a. An inundation map has been obtained from F.M.I.S.C. Lucknow for determining the flood plain zone of the three rivers in question.
 - b. A topographical sheet with a 1-meter contour interval has been secured from the U.P. Geospatial Directorate, Indian Survey Department, Lucknow.
 - c. To facilitate the creation of a Digital Elevation Model (DEM) with a 1-meter contour interval for the rivers, a KMZ file and the approximate area data have been obtained from F.M.I.S.C. Lucknow and the National Institute of Hydrology (N.I.H.) Roorkee.
 - d. By attaching the above data, the Executive Engineer of the Irrigation Division, Kanpur Dehat (via letter no. 315/Sinkmanka/NGT dated 20.03.2025) and the Kanpur Block Lower Ganga Canal, Kanpur (via letter no. 952/C.P.N.G.C./NGT dated 21.03.2025) have requested the Indian Survey Department to provide the DEM with a 1-meter contour interval. They have proposed a timeframe of six months—until September 2025—for the provision of the DEM for the three rivers.
 - e. Following receipt of the DEM and other necessary documents by N.I.H. Roorkee, it is proposed to furnish an interim report containing the coordinates for the flood plain zone determination within two months (by November 2025) and a final report after an additional two months (by January 2026).
5. This detailed compliance report and action plan outline not only the progress achieved thus far but also set forth clear deadlines for subsequent deliverables. The approach ensures that the flood plain zoning and the determination of environmental flows for

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the Sengar, Non, and Pandu rivers will be executed systematically and within the stipulated timelines, thereby addressing the deficiencies noted by the Tribunal.

Through



Date: 24.03.2025

Place: New Delhi

PRIYANKA SWAMI

STANDING COUNSEL FOR STATE, UTTAR PRADESH

F-13, JANGPURA, NEW DELHI 110014

E-mail: advpriyankaswami@gmail.com

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 985/2019

With

Original Application No. 986/2019

With

Original Application No. 528/2023

IN THE MATTER OF:

In Re: Water Pollution by Tanneries at Jajmau Kanpur Uttar Pradesh

With

In Re: Water Pollution at Rania Kanpur Dehat & Rakhi Mandi Kanpur Nagar
Uttar Pradesh

With

News report published in Dainik Jagran dated 14.08.2023 "highlights a growing
concern regarding industrial pollution in the Godhraul village

AFFIDAVIT

I. Rajendra Kumar Jain, aged about 59 years S/o L.C.Jain is presently posted as
Chief Engineer, Ramganga, Kanpur, UP.

1. That I am posted as stated above and well conversant with the facts of the present case and as such competent to swear this affidavit before this Tribunal.
2. That the accompanying Report has been drafted by our counsel upon my instructions.

Rajendra Kumar Jain
(आरकेजे जैन)
मुख्य अभियंता (रामगंगा)
कानपुर

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3. That the contents of the accompanying Report are true and correct, and the knowledge has been derived from official records and nothing material has been concealed therefrom.

[Signature]
(आरोक्षे जैन)
DEPONENT

[Circular Stamp]
24/3/2025

VERIFICATION

Verified on solemn affirmation at 24th on this March day of 2025, that the contents of the foregoing affidavit are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed therefrom.

[Signature]
DEPONENT

24th March 2025
Rajendra Kumar Jain
Priyanka Swami A/S
[Signature]

1.

1

2

संख्या-403/25-27-सि०-4-E-1775927

प्रेषक

रमा कान्त वर्मा,
संयुक्त सचिव,
उत्तर प्रदेश शासन।

✓ सेवा में

प्रमुख अभियन्ता एवं विभागाध्यक्ष,
सिंचाई एवं जल संसाधन विभाग,
उ०प्र०, लखनऊ।

सिंचाई एवं जल संसाधन अनुभाग-4

लखनऊ :

दिनांक 22.03.2025

विषय : ओ०ए० संख्या-985/2019 Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh Versus State of Uttar Pradesh & Ors. में मा० राष्ट्रीय हरित अधिकरण द्वारा दिनांक 7.03.2025 को पारित आदेश के अनुपालन के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक कृपया अपने पत्र संख्या-227/मु०अ०(जा०सं०)अनिमं-1/अनिख-3, दिनांक 21.03.2025 (छाया प्रति संलग्न) का सन्दर्भ ग्रहण करें जिसके द्वारा ओ०ए० संख्या-985/2019 Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh Versus State of Uttar Pradesh & Ors. में मा० राष्ट्रीय हरित अधिकरण द्वारा दिनांक 7.03.2025 को पारित आदेश के अनुपालन में अनुपालन आख्या / टाइम लाइन सहित एक्शन प्लान आवश्यक कार्यवाही हेतु उपलब्ध कराया गया है।

2- प्रश्नगत वाद में मा. अधिकरण द्वारा पारित आदेश दिनांक 7.03.2025 के अनुपालन में सिंचाई एवं जल संसाधन विभाग की अनुपालन आख्या निम्नवत है:-

ओ०ए० सं०-985/2019 में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा दिनांक 30.01.2025 को पारित आदेश में बिन्दु सं०-13 एवं दिनांक 07.03.2025 को पारित आदेश के अनुपालन में सेंगर, नोन एवं पांडु नदियों के फ्लड प्लेन जोनिंग एवं ई-फ्लो के निर्धारण के कार्य हेतु टाइम लाइन सहित एक्शन प्लान:-

ओ०ए० सं०-985/2019 में दिनांक 30.01.2025 को पारित आदेश में बिन्दु सं०-13 के अनुसार सेंगर, नोन एवं पांडु नदियों के फ्लड प्लेन जोनिंग एवं ई-फ्लो के निर्धारण का कार्य पूर्ण कराये जाने हेतु 03 माह की समय सीमा निर्धारित करते हुए उक्त कार्य हेतु एक्शन प्लान की वॉण्टा की गयी थी। तत्क्रम में उक्त वाद में विभाग द्वारा की गयी अद्यतन प्रगति निम्नवत है:-

1. उक्त तीनों नदियों के फ्लड प्लेन जोन के निर्धारण हेतु F.M.J.S.C Lucknow से Inundation map प्राप्त कर लिया गया है।

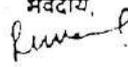


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2. यू०पी० भू-स्थानिक निदेशालय, भारतीय सर्वेक्षण विभाग, लखनऊ से 01 मी० कंटूर इन्टरवल की Topographical Sheet प्राप्त कर ली गयी है।
3. उक्त नदियों के क्षेत्र का एक मी० कंटूर इन्टरवल का DEM उपलब्ध कराने के लिये kmz फाइल एवं Approximate Area F.M.I.S.C. Lucknow एवं N.I.H. रुडकी से प्राप्त कर लिया गया है।
4. उक्त डाटा संलग्नकर अधिशासी अभियन्ता सिंचाई खण्ड कानपुर देहात के पत्रांक-315/ सिकामंका/एन० जी०टी०/दिनांक 20.03.2025 एवं कानपुर प्रखण्ड निचली गंगा नहर, कानपुर के पत्रांक-952/ का०प्र०नि० गं०न० का०/एन०जी०टी०/दिनांक 21.03.2025 द्वारा 01 मी० कंटूर इन्टरवल का DEM उपलब्ध कराने हेतु भारतीय सर्वेक्षण विभाग से अनुरोध किया गया है एवं उनके द्वारा तीनों नदियों का DEM उपलब्ध कराये जाने में 06 माह (माह सितम्बर-2025 तक) का समय प्रस्तावित किया गया है।
5. N.I.H. रुडकी द्वारा 01 मीटर कंटूर इन्टरवल का DEM एवं अन्य आवश्यक अभिलेख प्राप्त होने के पश्चात फ्लड प्लेन जोन निर्धारण के कार्डिनेट्स की अन्तरिम रिपोर्ट 02 माह (माह नवम्बर-2025 तक) एवं अंतिम रिपोर्ट उसके 02 माह पश्चात (माह जनवरी-2026 तक) उपलब्ध कराया जाना प्रस्तावित है।

3- इस सम्बन्ध में मुझे यह कहने का निदेश हुआ है कि कृपया विषयगत वाद में उपर्युक्त तथ्यों के आधार पर स्थायी अधिवक्ता के माध्यम से प्रतिशपथ पत्र तैयार कराकर मा. राष्ट्रीय हरित अधिकरण में दाखिल कराने एवं कृत कार्यवाही से शासन को भी अवगत कराने का कष्ट करें।

संलग्नक-बयोक्त।

भवदीय,

 (रमा कान्त वर्मा)
 संयुक्त सचिव।
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पृष्ठकन संख्या एवं दिनांक तदर्थ

प्रतिनिधि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित ।

- (1) मुख्य अभियंता (जल संसाधन) सिंचाई एवं जल संसाधन विभाग, 30प्र0, लखनऊ।
- (2) मुख्य अभियंता (राम गंगा), सिंचाई एवं जल संसाधन विभाग, 30प्र0, कानपुर ।

आज्ञा से,

(चन्द्र भूषण)
 अनु सचिव।

24/3/2025